

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 6/05/2017

No. 188 A : On being relieved of her present assignment, the services of Ms. Gita Verma, District & Sessions Judge, Nawadah are placed at the disposal of the State Government in the Department of General Administration, Patna for her appointment as the Chairman, Bihar State Transport Appellate Tribunal, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 31326 Dated, Patna the 6th May, 2017
P.F.XIX-68-2015

Copy forwarded to Ms. Gita Verma, District & Sessions Judge, Nawadah with a direction to make over charge of her present office at Nawadah immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing her services at the disposal of the State Transport Department, Government of Bihar, Patna as also the notification of the Transport Department of the State Government appointing her as Chairman, Bihar State Transport Appellate Tribunal, Patna, and to join her new assignment soon thereafter.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 31327-340 Dated, Patna the 6th May, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's notification no. 5160 Dated 28.04.2017 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Secretary to the Government of Bihar, State Transport Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Gulzarbagh, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O., I/c JOSRR, Patna High Court, Patna / I/c Statistical Section, Patna High Court, Patna / Sr. Programmer, Patna High Court, Patna for information and necessary action.

By order of the High Court,

Registrar General